

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH: NEW DELHI**

C.P. No. 226/2017 in
O.A. No. 1131/2016

New Delhi, this the 10th day of November, 2017

**HON'BLE MR. V. AJAY KUMAR, MEMBER (J)
HON'BLE MS. NITA CHOWDHURY, MEMBER (A)**

Ms. Baby, Aged 31 years,
D/o Shri Satbir Singh,
R/o H.No.164 (New),
Near Badi Chupal Banker,
Narela, Delhi-110040. .. Petitioner

(By Advocate : Shri Ajesh Luthra)

Versus

1. Dr. M.M. Kutty,
Chief Secretary,
Govt. of N.C.T. Delhi,
A-Wing, 5th Floor,
Delhi Secretariat,
I.P. Estate, New Delhi.
2. Shri Rajesh Arora,
Secretary,
Delhi Subordinate Services Selection Board,
Govt. of NCT of Delhi,
FC-18, Institutional Area,
Karkardooma, Delhi-110092.
3. Smt. Saumya Gupta,
Secretary,
Directorate of Education,
Old Sectt., Govt. of NCT of Delhi,
Delhi-110054. .. Respondents

(By Advocate : Ms. Sangita Rai with Shri Pradeep Singh Tomar)

ORDER (ORAL)**By Mr. V. Ajay Kumar, Member (J)**

When this matter is taken up for hearing, both the counsel submitted that the orders of this Tribunal have been complied with.

2. Accordingly, the CP is closed and notices are discharged.

(Nita Chowdhury)
Member (A)

(V. Ajay Kumar)
Member (J)

/Jyoti /